

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 30-04-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

IN THE MATTER OF : **M/s Ambojini Property Developers Pvt Ltd**

PETITION NUMBER : **CP/938/IB/2018**

APPLICATION NUMBER : **a) IA/978/IB/2020
b) MA/16/2021
c) IA/261(CHE)/2021
d) IA/262(CHE)/2021
e) IA/263(CHE)/2021**

ORDER

Ld. Counsel Ms. M.P. Gunasri for the RP. Ld. Counsel Ms. Jayanthi K Shah for the suspended directors R2 and R3 in all the matters on change of vakalat. Ld. Counsel Mr. A.G. Sathyanarayana for the RP of Real Value Promoters Pvt Ltd.

Ld. Counsel for the R2 and R3 stated that she is on change of vakalat and sought short adjournment.

Meanwhile parties are directed to serve the copies and complete the pleadings within 2 weeks.

RP is directed to file substitution applications within 2 weeks.

List the applications for hearing on **24.06.2024**.

-Sd-

**RAVICHANDRAN RAMASAMY
Member (Technical)**

-Sd-

**JYOTI KUMAR TRIPATHI
Member (Judicial)**

phk